

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 425

New IA(Liq.)/9/ND/2024 In IB/741/ND/2020

IN THE MATTER OF:

M/s Newgen Specialty Plastics Ltd	...	Applicant
Versus		
M/s Prominent Polymers Pvt Ltd	...	Respondent

Under Section 9 of IBC,2016.

Order delivered on 15.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	
For the Respondent	:	CMA Kamal Deep Tyagi For the R-1
For the Income Tax	:	Adv. Puneet Rai, SSC a/w Adv. Nikhil Jain
For the RP	:	Adv. Ahsan Ahmad, Adv. Naimish Tewari, Adv. Rajiv Ranjan, Adv. Animesh

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **15.05.2024.**

Sd/-
(Court Officer)